

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 159 of 2011**

**Dated: 21<sup>st</sup> October, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Shankarbhai Dhavlu Waghmare**

**... Appellant(s)**

**Versus**

**Jt. Electricity Regulatory Commission & Ors.**

**....Respondent(s)**

**Counsel for the Appellant(s): Mr. Rohit Singh**

**ORDER**

***Admit.*** Issue notice to the Respondents returnable on  
29.11.2011. Dasti service is permitted.

Post the matter on **29.11.2011.**

1

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**TS/KS**